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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.505 of 1991

DATE OF JUDGMENT: 29th May 1992

BETWEEN:

Mr. V.N. Somayajulu ..

Applicant

AND

1. The Director General,  
Doordarshan,  
(representing Union of India),  
Mandi House,  
New Delhi-110001.

2. The Director,  
Doordarshan,  
Hyderabad.

3. The News Editor,  
Doordarshan,  
Hyderabad-13.

.. Respondents

COUNSEL FOR THE APPLICANT: Mr. C. Suryanarayana, Advocate  
COUNSEL FOR THE RESPONDENTS: Mr. N. Bhaskar Rao, Addl. CGSC

CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri C.J. Roy, Member (Judl.)

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JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE  
SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

When this case was taken up, based on a letter dated 13.4.1992 from the learned counsel for the applicant, that the case is covered by a decision of the Principal Bench of this Tribunal, it was pointed out to us by both the counsel that the case is covered by the Judgment of the Principal Bench in their decision dated 8.2.1991 in O.A.No.894/90 and batch before them. (A copy of the Judgment is available at Annexure A-5 of the application). Mr. Bhaskar appearing for Mr. C.Suryanarayana, learned counsel for the applicant also produced a copy of the Judgment dated 25.3.1992 of this Bench in OA 949/91 and wanted that the same directions as in that OA would meet the interest of the applicant. In the decision dated 25.3.1992 in OA 949/91 this Bench has relied on an earlier decision of this Bench itself in OA 431/89 and directed the respondents therein to apply the Judgment of the Principal Bench in their OAs 894/90 and batch to the applicants therein. Hence, <sup>en</sup> following the same lines, in this OA also, we direct the respondents to follow the decision of the Principal Bench in their OAs 894/90 and batch. The respondents are directed to implement this direction within a period of four months from the date of receipt of this order.

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2. The application is accordingly disposed of.  
There is no order as to costs.

(Dictated in the open Court).

*R. Balasubramanian*

(R. BALASUBRAMANIAN)  
Member(Admn.)

*C.J. Roy*  
(C.J. ROY)  
Member(Judl.)

Dated: 29th May, 1992.

*5/5/92*  
Deputy Registrar (J)

To

1. The Director General, Doordarshan,  
Union of India, Mandi House, New Delhi-1
2. The Director, Doordarshan, Hyderabad.
3. The News Editor, Doordarshan, Hyderabad-13.
4. One copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.
5. One copy to Mr.N.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
6. One spare copy.

vsn  
pvm.

Q

*26/5/92*